

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.05.2022

IN THE COURT OF REGISTRAR

(VIRTUAL MODE)

12:30 PM

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1682 of 2022 in Comp. App. (AT) (Ins) No. 1082 of 2021	Punjab National Bank Vs. Animesh Mukhopadhyay & Anr.	Rajesh Kr. Gautam

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